

Sixteenth Loksabha

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Title: Motion regarding 39th and 42nd Reports of Committee on Private Members' Bills and Resolutions.

SHRI THANGSO BAITE (OUTER MANIPUR): Sir, I beg to move:

“That this House do agree with the Thirty-ninth and Forty-second Reports of the Committee on Private Members Bills and Resolutions presented to the House on 7 February and 25 July, 2018, respectively, subject to modification that para 4 and sub-para (ii) of para 5 of recommendations thereof, relating to allocation of time to Resolutions, be omitted and the Fortieth and Forty-third Reports of the Committee presented to the House on 7 March and 1 August, 2018, respectively.”.

HON. DEPUTY SPEAKER: The question is:

“That this House do agree with the Thirty-ninth and Forty-second Reports of the Committee on Private Members Bills and Resolutions presented to the House on 7 February and 25 July, 2018, respectively, subject to modification that para 4 and sub-para (ii) of para 5 of recommendations thereof, relating to allocation of time to Resolutions, be omitted and the Fortieth and Forty-third Reports of the Committee presented to the House on 7 March and 1 August, 2018, respectively.”.

15 54 hrs *The motion was adopted.*

PRIVATE MEMBERS' BILLS –Introduced